NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

53

C.P. No. 29/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: M/s. Gansons Limited.

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	S.S. ISRANI i - SD ISRANI YAND GHIMMBERS	ADV For OBJECTOR	Satyan
2.	Rahvi Oale a/w 8rddhesh Shetye	Adw for Petitioner	Slity.

<u>ORDER</u>

CP No. 29/14(1)/NCLT/MB/MAH/2016

As both the side require some time to settle their issue, sought time for it. At request of the Counsel, list this matter on 25.07.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)